

**DIVISION BENCH**

**ITEM NO. 5**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**APPEAL No. 21/ALD/2022**

**CORAM:**

- 1. SHRI HARNAM SINGH THAKUR,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI SUBRATA KUMAR DASH,  
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>th</sup>  
SEPTEMBER, 2022, 2:30 pm**

<b>NAME OF THE COMPANY</b>	<b>KRISHNA GOPAL MAHESHWARI &amp; ORS. V/S KUMAR AUDYOGIK VIKAS PVT. LTD. &amp; ORS.</b>
<b>UNDER SECTION</b>	<b>58 of Companies Act 2013 R/w Rules 11 and 70 of NCLT Rules, 2016</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Sahil Srivastava proxy for Sh. Udai Chandani, Adv.

*:For the petitioner*

**ORDER**

A date is requested by proxy counsel for the petitioner as the arguing counsel is not present today.

Let the matter be listed on 12<sup>th</sup> December, 2022.

—Sd—

**(Subrata Kumar Dash)  
Member (Technical)**

—Sd—

**(Harnam Singh Thakur)  
Member (Judicial)**

**26<sup>th</sup> September, 2022**

*Kumud Narayan  
(PS)*